Customs, Service Tax & Anti Dumping Branch

WEEKLY DISPATCH STATEMENT

FROM 01-07-2024 TO 05-07-2024

. NO.	APPEAL NO .	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		FINAL ORDER NO.		
1	ST/50081-50083/2022	F.O/55914-55916/2024	02-07-2024	04-07-2024
2	ST/53525/2018	F.O/55937/2024	01-07-2024	04-07-2024
3	ST/53473/2018	F.O/55942/2024	02-07-2024	04-07-2024
4	ST/50153/2019	F.O/55951/2024	01-07-2024	04-07-2024
		MISC ORDER		
1	ST/50083/2022	M.O/50244/2024	02-07-2024	04-07-2024
2	ST/50082/2022	M.O/50245/2024	02-07-2024	04-07-2024
3	ST/50081/2022	M.O/50246/2024	02-07-2024	04-07-2024
4	ST/51782/2017	M.O/50251/2024	01-07-2024	04-07-2024
5	ST/50352/2016	M.O/50252/2024	01-07-2024	04-07-2024
6	ST/53473/2018	M.O/50253/2024	02-07-2024	04-07-2024
7	ST/50426/2019	M.O/50261/2024	01-07-2024	04-07-2024

9.7.24

DEPUTY REGISTRAR

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large Thus all the interested parties and other information seekers under R T I Act may download these orders from CESTAT website.